GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES

RAJYA SABHA

UNSTARRED QUESTION NO: 736

ANSWERED ON 05TH DECEMBER, 2025

SETTING UP OF MEGA FOOD PARKS

736. SHRI C. VE. SHANMUGAM:

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) whether Government provides financial assistance to States for setting up of Mega Food Parks;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the details of Mega Food Parks established with the financial assistance of Central Government in Tamil Nadu during the last five years, district-wise and year-wise;
- (d) whether Government proposes to establish some more Mega Food Parks in different parts of the country, including Tamil Nadu; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI RAVNEET SINGH)

(a) to (e): The Ministry of Food Processing Industries has been implementing the Scheme for Mega Food Parks since 2008. The scheme functioned on a hub and spoke model. It included creation of infrastructure for primary processing and storage near the farm gate at Primary Processing Centers (PPCs) and common facilities and enabling infrastructure at the Central Processing Centre (CPC). The CPC has need based common infrastructure required for processing, packaging, environmental protection, quality control, trade facilitation etc. The responsibility of execution, ownership and management of the Mega Food Park (MFP) vests with a Special Purpose Vehicle (SPV)/ Implementing Agency (IA). The scheme envisaged a capital grant @50% of the eligible project cost in general areas and @75% in difficult and hilly areas i.e. North East Region including Sikkim, J&K, Himachal Pradesh, Uttarakhand and ITDP notified areas of the States subject to a maximum of Rs. 50 Crore per project. At least 50 acres of land was required to be arranged by the SPV /Implementing agency (IA) for the Central Processing Centre of the Mega Food Park. Ministry did not set up such projects on its own, it invited proposals from interested entities/organizations through Expression of Interest (EoI) floated from time to time, in accordance with scheme guidelines. One Mega Food Park has been approved in the state of Tamil Nadu during last five years, the details of the MFP are at Annexure.

Ministry cannot sanction new Mega Food Parks as the scheme has been discontinued by the Government w.e.f. 01.04.2021 with provision for committed liabilities during 15th Finance Commission cycle.

REFERRED TO PART (a) TO (e) OF RAJYA SABHA UNSTARRED QUESTION NO. 736 REGARDING SETTING UP OF MEGA FOOD PARKS ANSWERED ON 05.12.2025

_SPV/ IA Name	Distt.	State/UT Name	Date of Final Approval	project	Approved grant(Rs. In CR.)		Status
Tamil Nadu	Tirunelveli	Tamil	23-Jun-21	77.024	23.64	13.27	
State		Nadu					Under
Agricultural							Implementation
Marketing							
Board							
(TNSAMB)							
